

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : CKPL Steels Pvt Ltd
Vs
Ashok Magnetics Ltd

MAIN PETITION NUMBER : CP/551/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1195(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Ramasamy Meyappan for the Applicant /
Liquidator.

Ld. Counsel Shri. Rajesh Bohra for the Respondents No. 1 to 6.

None for Respondent No. 7.

Ld. Counsel Shri. Sashikumar for CoC.

This is an application filed under Section 43, 45 and 66 of IBC, 2016.

Ld. Counsel for Respondents No. 1 to 6 accepts notice. He seeks and is granted three weeks time to file Reply and serve copy on the Counsel for the Applicant.

Rejoinder if any, be filed within two weeks there after.

Applicant is also directed to serve the copy of the application on Respondent No. 7 and file Affidavit of Service.

Respondent No. 7 is given three weeks time to file the Reply after service.

Rejoinder if any, be filed before the date fixed.

List the application for hearing on **20.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)